

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF NOVEMBER 2021

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	814	19	36	797
Madras High Court - Commercial Appellate Division	134	15	28	121
Madurai Bench - Commercial Appellate Division	11	0	0	11

NOVEMBER 2021
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS. (C.D.). 83/2021	P1 - MADDOCK FILMS PRIVATE LIMITED REPRESENTED BY ITS AUTHORISED SIGNATORY MR. KAMLESH JAIN VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED, and 39 OTHERS	1. M/S PK LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS. 1. M/S.A.M.VENKATA KRISHNAN 2. S.DEEPAK	26-10-2021	27-10-2021
2	Madras High Court	Chennai	CS. (C.D.). 85/2021	P1 - RELIANCE ENTERTAINMENT STUDIOS PVT LTD., Rep by its Authorised Signatory Mr.Pradeep Jaiswal. VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED, and 39 OTHERS	1. M/S. P K LAW FIRM VS. 1. M/S.A.M.VENKATA KRISHNAN 2. S.DEEPAK	25-10-2021	27-10-2021
3	Madras High Court	Chennai	CS. (C.D.). 84/2021	P1 - TIL HEALTHCARE PVT LTD REP BY ITS AUTHORISED REPRESENTATIVE, MRS.SHABEENA THAHSEEN VS. R1 - AFRINEXT OVERSEAS PVT LTD REPRESENTED BY ITS DIRECTOR R-2 M/S RISE REMEDIES PARTNERSHIP FIRM and 2 OTHERS	1. M/S KRIA LAW 2. M.S.BHARATH 3. MS.AKSHAYA P.SACHIN	23-10-2021	25-10-2021
4	Madras High Court	Chennai	CS. (C.D.). 88/2021	P1 - YASH RAJ FILMS PVT.LTD., REPRESENTED BY ITS AUTHORISED SIGNATORY MR.ANAND GURNANI VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED, and 39 OTHERS	1. M/S. P K LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	11-11-2021	11-11-2021
5	Madras High Court	Chennai	CS. (C.D.). 89/2021	P1 - TIL HEALTHCARE PRIVATE LIMITED REPRESENTED BY ITS AUTHORISED MRS. SHABEENA THAHSEEN VS. R1 - GOPALDAS VISRAM AND CO., REPRESENTED BY ITS MANAGING DIRECTOR MR.DINESH VELLABHAS THAKKER R-2 M/S SUITELIFE PHARMACEUTICAL LTD., REPRESENTED BY ITS DIRECTOR	1. MR.M.S.BHARATH 2. MS.AKSHAYA P.SACHIN 3. APARANA.S.PAI VS.	05-11-2021	08-11-2021
6	Madras High Court	Chennai	CS. (C.D.). 87/2021	P1 - NORTH TOWN ESTATES PRIVATE LIMITED, REP. BY ITS DIRECTOR, MR. O.P.MADHAV VS. R1 - C.SHANKAR	1. M/S. R AND P PARTNERS 2. M.S.MURALI 3. R.VIJAY ANAND	17-09-2021	22-09-2021

Form 2**List of cases in which e-payment of Court fees was made during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
7	Madras High Court	Chennai	CS. (C.D.). 93/2021	P1 – M/S ABCO LEATHERS INTERNATIONAL PVT.LTD., REP. BY ITS AUTHORIZED REP. MR. K.SYED MOHAMMED BULAL VS. R1- M/S CLASSY LEATHER COMPANY, REP. BY ITS PARTNER, R-2 MR.TIMITI MOHAMMED HANNEF, and 2 OTHERS	1. M/S. F. ARIF NAWAZ, 2. R.ABHINANDAN 3. P.NEETHI KUMAR VS.	02-11-2021	08-11-2021
8	Madras High Court	Chennai	CS. (C.D.). 100/2021	P1 – SUN PHARMA LABORATORIES LIMITED VS. R1- THULASI PHARMACIES INDIA PRIVATE LIMITED, R-2 PURE AND CURE HEALTHCARE PRIVATE LIMITED,	1. M/S RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR VS.	22-11-2021	22-11-2021
9	Madras High Court	Chennai	CS. (C.D.). 101/2021	P1 – SUN PHARMACEUTICAL INDUSTRIES LIMITED VS. R1 - THULASI PHARMACIES INDIA PRIVATE LIMITED, R-2 INDO RAMA ENGINEERS	M/S.RAJESH RAMANATHAN VS.	22-11-2021	22-11-2021

Form 3**List of cases in which Electronic Service of Process has taken place during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of NOVEMBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit	442

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS. No. 374/2017	P1 – G.R.APPARAJ, President, Chinthadripet Fish and Perishable Products Traders Society P-2 N.RAJASEKARAN and 18 OTHERS VS. C.R.KASTURI R-2 SARAYPOU BASANTH R-3 B.SAARU RUPA and 11 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIANRAJ 3. SURESH SAMPATH VS. 1. M/S B.A.PRAKASH 2. S.SAMIRAJA 3. MR.P.S.AMALRAJ	02-05-2017	01-11-2021
2	Madras High Court	Chennai	CS. No. 640/2018	P1 – G.R.APPARAJ, President, Chinthadripet Fish and Perishable Products Traders Society P-2 B.GANAPATHI and 8 OTHERS VS. R1 - C.R.B. SURESH BABU., R-2 N.RAJESEKARAN R-3 M.SHANMUGAM and 7 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIAN RAJ 3. SURESH SAMPATH VS. 1. M/S.N.RAMESH.	01-01-2018	01-11-2021
3	Madras High Court	Chennai	CS. No. 644/2019	P1 – APOLLO HOSPITALS ENTERPRISE LTD Rep.by its Directors VS. R1 - DR.PARAS JAIN Apollo Diagnostic Centre, R-2 SANGEETA JAIN and 6 OTHERS	1. M/S.VINEET SUBRAMANI VS. 1. M/S.S.KAUSHIK RAMASWAMY 2. ABHAY MANI TRIPATHI 3. ABISHEK MURTHY	07-11-2019	01-11-2021
4	Madras High Court	Chennai	CS. No. 244/2020	P1 - M/S RAJ TELEVISION NETWORK LTD Rep.by its Director M.Ravindran VS. R1 - M/S KAVITHALAYA PRODUCTIONS PVT LTD, Rep.by its Executive Director Pushpa Kandaswamy, R-2 ULTRA MEDIA AND ENTERTAINMENT PVT. LTD. R-3 AMAZON (PRIME VIDEO)	1. M/S.C.RAMESH VS. 1. M/S.C.SEETHAPATHY 2. A.UMASHANKAR 3. GAUTAM S.RAMAN	24-09-2020	01-11-2021
5	Madras High Court	Chennai	CS. No. 642/2018	P1 - THIRU. P. JANAKIRAMAN., Civil Engg Contractor, PIR Square VS. R1 - THE COMMISSIONER., Corporation of chennai R-2 THE SUPERINTENDING ENGINEER., Bus Route Roads Department	1. M/S.V.SRIKANTH 2. E. GANESH 3. G. GOVARTHANAN VS. 1. M/S.KARTHIKKA ASHOK	01-01-2018	02-11-2021
6	Madras High Court	Chennai	CS. No. 293/2019	P1 – M/S.INDO-TECH TRANSFORMERS LTD, Rep.by its Chief Financial Officer, Mr. Saikrishnan VS. R1 - M/S.VENUS CONTROLS AND SWIT CHGEAR PVT.LTD. R-2 TAMIL NADU TRANSMISSION CORPORATION LTD(TRNTRANSCO)	1. M/S.A.K.MYLSAMY 2. P.S. SUMAN 3. A. ARFAT MOHAMMED VS. 1. M/S.V.J.ARUL RAJ 2. J.HEMALATHA GAJAPATHY- 3. KEERTHANA G.KANDHERI	25-04-2019	02-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
7	Madras High Court	Chennai	CS. No. 626/2019	P1 - MR.V.SRIGANESH VS. R1 - S.GOPAL R-2 KUMUDHA	1. M/S.S.RAMESH 2. R.VENKATARAMAN 3. S.MALARMANNAN VS. 1. G.PALANI 2. R.PADMAPRIYA	24-10-2019	02-11-2021
8	Madras High Court	Chennai	CS. No. 340/2020	P1 - M/S.KALEESUWARI REFINERY PRIVATE LIMITED, Represented by its Manager (Legal) Mr.A.Saravanan VS. R1 - M/S.SST AGENCIES	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS. 1. M/S.D.GOPAL 2. S.ANANTH 3. P.RAJATHI	01-12-2020	02-11-2021
9	Madras High Court	Chennai	CS. No. 686/2008	P1 - M/S BASHEER AHMED & BROS. B.B.B.MODERN RICE MILL VS. R1 - M.KAMALDEEN, PROPRIETOR, M/S ASHIKA TRADERS R-2 M/S NATHAN TRADERS	1. M/S.APR ASSOCIATES 2. S.B.NIRMALATHA VS. 1. M/S.S.RAJANIKANTH 2. S.SENKODI 3. M/S.S.V.K.THAMPI	18-07-2008	08-11-2021
10	Madras High Court	Chennai	CS. No. 801/2015	P1 - ITC LIMITED, ITC Center, Rep by its Constituted Attorney MR Nripendranath Thakur VS. R1 - GOLDEN TOBACCO LIMITED	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.T.POORNAM 2. P.S.DEEPIKA 3. V.SHARANYA	27-09-2015	08-11-2021
11	Madras High Court	Chennai	CS. No. 654/2019	EMPEE HOTELS LTD. Rep.by its Executive Director, Sheeju Purushotheman, VS. R1- EDELWEISS ASSET RECONSTRUCTION Rep.by its Auth.Sign. R-2 HDFC BANK LTD. Rep.by its Auth.Sign. Egmore Branch	1. M/S.A.V.ARUN 2. K.GANESAN 3. P.NANDAKUMAR VS. 1. M/S.S.INDUMATHI RAVI 2. N.SHARMILA	08-11-2019	08-11-2021
12	Madras High Court	Chennai	CS. No. 121/2020	P1 - M/S.TEEMAGE BUILDERS PVT. LTD. Rep.by its Manager, Tender and Contracts S.Dinesh Kumar, VS. R1 - M/S.R.KRISHNAMURTHY AND CO. Rep.by its Propr. R.Krishnamurthy R-2 NBCC (INDIA) LTD.	1. E.K.KUMARESAN 2. K.NAGENDRA PRASAD 3. G.PRABHU VS. 1. M/S.A.SURESH SELVA KUMAR 2. D.MURTHY	12-03-2020	08-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
13	Madras High Court	Chennai	CS. No. 135/2020	P1 – A.D.PADMASINGH ISAAC Propr. Aachi Spices and Foods P-2 M/S .AACHI MASALA FOODS (P) LTD Rep by its director Mr.Ashwin Pandian VS. R1 - MUTHU MASALA A Partnership Firm Carrying on business R-2 M.VISHWANATHAN Partner of Muthu Masala and 1 OTHER	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. J.VENNILA VS. 1. M/S.P.C.N.RAGHUPATHY 2. R.SATHISH KUMAR 3. N.R.SRINATH	19-03-2020	08-11-2021
14	Madras High Court	Chennai	CS. No. 254/2017	P1 – MARTIN RETHINASAMY, VS. R1 - AMIRTHA AND SANTHA INC R-2 MR. CHIRAL PURUSHOTHAM R-3 MRS. SANTHA PURUSHOTHAM	1. M/S.V.G. SURESH KUMAR 2. V. DILLIBABU 3. M. JOHNSON DURAIRAJ VS. 1. M/S.PV & ASSOCIATES 2. N.P.VIJAYAKUMAR 3. R.PRADEEP	05-04-2017	09-11-2021
15	Madras High Court	Chennai	CS. No. 116/2019	P1 – FIVE STAR FILMS PVT LTD Rep by its Director, Mrs.K. Kalaiselvi, VS. R1 – SRI THENANDAL FILMS, Rep by its Proprietor, Mr. Ramasamy Narayanan Alias Murali, R-2 ATLEE ALIAS ARUNKUMAR R-3 SATHYA MOVIES Rep by its Managing Partner, Mrs.V. Rajammal	1. M/S.R.SATHISH KUMAR 2. K.BALAJI 3. M.CHANDRASEKARAN VS. 1. M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. K.M.AASIM SHEHZAD	05-02-2019	09-11-2021
16	Madras High Court	Chennai	CS. No. 209/2019	P1 – HOUSING DEVELOPMENT FINANCE COR LTD, Rep by its Asst Manager VS. R1 - HARIRAMSINGH D. R-2 MEENA KUMARI	1. M/S. PARTHASARATHY K.J 2. R. SIVA VS. 1. M/S.RAVICHANDRAN SUNDARESAN 2. P.KARTHIKEYAN 3. R.KARTHIKEYAN	20-03-2019	09-11-2021
17	Madras High Court	Chennai	CS. No. 593/2019	P1 - P.JESYGAA, Propx. JVKDS Enterprises VS. R1 - S.JOHNJANNIMAX Propr. M/s.Shalom Studio R-2 S.NANTHA GOPAL Propr., Madras Enterprises and 3 OTHERS	1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH- 3. S.PRAKASH	01-10-2019	09-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
18	Madras High Court	Chennai	CS. No. 582/2019	P1 – M/S.P.JESYGAA, Propx. JVKDS Enterprises VS. R1 - R.SUBRAMANI R-2 P.BABU, Propr. S.V.Enterprises, R-3 GANESH, Propr. AGS Entertainment and 5 OTHERS	1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH- 3. S.PRAKASH	26-09-2019	09-11-2021
19	Madras High Court	Chennai	CS. No. 583/2019	P1 – M/S.P.JESYGAA, Propx. JVKDS Enterprises VS. R1 - S.MICHAEL RAYAPPAN Propr. Global Infotainment Pvt.Ltd. R-2 A.M.RATHNAM, Propr.Surya Movies and 2 OTHERS	1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. S.PRAKASH	26-09-2019	09-11-2021
20	Madras High Court	Chennai	CS. No. 692/2019	P1 – M/S.CHENNAI DIAMOND JEWELLERS PVT.LTD., Rep.by its Director Om Praksh M. VS. R1 - THE NEW INDIA ASSURANCE CO.LTD.	1. M/S.T.THIYAGARAJAN 2. V.SUNDAR 3. R.ASHWANTH VS. 1. M/S S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. P.SURESH SRINIVASAN	04-12-2019	09-11-2021
21	Madras High Court	Chennai	CS. No. 151/2020	P1 – PRELUDESYS INDIA PRIVATE LIMITED, Represented by its Joint Managing Director Mr.Rangesh Rajaram P-2 MR.RANGESH RAJARAM and 4 OTHERS VS. R1- THE STANDARD CHARTERED BANK Represented by its Manager	1. M/S.T.K.BHASKAR 2. K.HARISHANKAR 3. SRINATH SRIDEVAN VS. 1. M/S.MIRZA ASLAM BEG 2. B.MANOHARAN 3. SUMATHI SELVARAJ	12-06-2020	09-11-2021
22	Madras High Court	Chennai	CS. No. 342/2020	P1 – SONY MUSIC ENTERTAINMENT INDIA PVT. LTD. VS. R1 - JVKDS ENTERPRISES, Re.by its Propx. M/s.P.Jesyгаа R-2 ARUL TV R-3 KAVIN TV and 4 OTHERS	1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH VS. 1. M/S.WARAON & SAI RAMS - 2. P.NEETHI KUMAR	02-12-2020	09-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
23	Madras High Court	Chennai	CS. No. 759/2007	P1 – T.T.KRISHNAMACHARI & CO REP BY ITS PARTNER MR.T.T.RAGHUNATHAN P-2 T.T.K.HEALTHCARE LTD REP BY ITS DIRECTOR MR.K.VAIDYANATHAN VS. R1 - GODREJ AGROVET LIMITED	1. M/S BRINDA MOHAN 2. K.MUGUNTHAN VS. 1. M/S RAHUL BALAJI	28-08-2007	10-11-2021
24	Madras High Court	Chennai	CS. No. 565/2012	P1 - STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT BRANCH, REPRESENTED BY ITS CHIEF MANAGER VS. R1 - THE ORIENTAL INSURANCE COMPANY LTD., R-2 THE GENERAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD., R-3 M/S. PARAMOUNT AIRWAYS PVT.LTD Rep.by the Official Liquidator	1. M/S.K.MOHANDAS VS. 1. M/S.M.B.GOPALAN 2. N.VIJAYARAGHAVAN 3. M/S.S.R.SUNDAR	27-08-2012	10-11-2021
25	Madras High Court	Chennai	CS. No. 567/2015	P1 – M/S.SELLAMUTHU DEVAR FILMS Through its Propr. P.S.Senthur Pandian VS. R1 - NIC ARTS R-2 CHIMBU CINE ARTS Through Propr. T.Rajendran, R-3 GEMINI COLOR LABORATORIES	1. M/S.K.CHANDRASEKARAN 2. G.ANBU SARAVANAN 3. K.S.VAITHIANATHAN VS. 1. M/S.AAV PARTNERS 2. M/S.WARAON & SAI RAMS 3. M/S.R.MAHESWARI	13-07-2015	10-11-2021
26	Madras High Court	Chennai	CS. No. 568/2015	P1 – S.V.D.JEEVANAND, Propr. Jeeva VS. R1 - NIC ARTS, Through its Propr. S.S.Chakaravarthi, R-2 GEMINI COLOR LABORATORIES	1. M/S.K.CHANDRASEKARAN 2. G.ANBU SARAVANAN 3. K.S.VAITHIANATHAN VS. 1. M/S.AAV PARTNERS 2. M/S.R.MAHESWARI 3. N.VIJAYAKUMAR	13-07-2015	10-11-2021
27	Madras High Court	Chennai	CS. No. 381/2019	P1 - BHARANI PICTURES PRIVATE LIMITED Rep by its Manager, Ramakrishnan Bhatt VS. R1 – SRI VENKATESWARABAKTHI CHANNEL	1. M/S.PL.NARAYANAN 2. R. VIGNESHKUMAR 3. S. JERALD LENIN VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3 .BRINDA MOHAN	25-06-2019	10-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
28	Madras High Court	Chennai	CS. No. 714/2019	P1 - M/S.DRASIS SOFTWARE SOLUTIONS PVT LTD, Rep.by its Director M.B.Abdul Aziz VS. R1 .NILOFER	1. M/S.C.SANGAMITHIRAI VS. 1. M/S.MOHAMMED FAYAZ ALI 2. PRAVEEN KUMAR 3. RAHUL KUMAR	16-12-2019	10-11-2021
29	Madras High Court	Chennai	CS. No. 718/2019	P1 – CAC INSURANCE COMPANY VS. R1 - ROYAL SUNDARAM GENERAL INSURANCE CO.LTD.	1. M/S.ESWAR KUMAR AND RAO VS. 1. M/S.M.B.GOPALAN ASSOCIATES 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	17-12-2019	10-11-2021
30	Madras High Court	Chennai	CS. No. 754/2012	P1 - M/S. SAINT GOBAIN GLASS FRANCE Rep.by Power Agent T.Bhaskaran P-2 M/S SAINT GOBAIN GLASS (INDIA) LTD. VS. R1 – M/S CSG HOLDING COMPANY LTD.,	1. M/S.JACOB KURIAN 2. MADHAN BABU 3. NARAYAN PRASAD VS. 1. ARUN C.MOHAN 2. GOPAL TRIVEDI 3. DAVESH VASHISHTHA	27-11-2012	12-11-2021
31	Madras High Court	Chennai	CS. No. 381/2014	P1 – M/S.KALEESUWARI REFINERY PVT LTD., REP BY ITS DIRECTOR MR.M.ARUN VS. R1- RUCHI SOYA INDUSTRIES LTD REP BY ITS DIRECTOR MR DINESH SAHARA R-2 INTERACTIVE TELEVISION PVT LTD R-3 GROUP M MEDIA INDIA PVT LTD REP BY MS. KAVITHA SRINIVASAN	1. M/S.R.ANISH KUMAR 2. N.BALAJI VS. 1. M/S.K.F.MANAVALAN 2. BIJESH THOMAS 3. ANNAMMA.K	16-06-2014	12-11-2021
32	Madras High Court	Chennai	CS. No. 744/2018	P1 - HINDUSTAN CLEANENERGY LTD Rep by its Authorised Signatory, Mr. R. Jaya Kumar VS. R1 – ALLCARGO LOGISTICS LTD	1. M/S. RAJ KUMAR JHABAKH 2. PREETI MOHAN 3. S. SREESH VS. 1. M/S.PUSHPA MENON 2. VIVEK MENON	01-11-2018	12-11-2021
33	Madras High Court	Chennai	CS. No. 207/2019	P1 – S.KHAJA MOHIDEEN, PROPRIETOR Bayshore Records, VS. R1 - SONY MUSIC ENTERTAINMENT INDIA PVT LTD R-2 S.S.CHAKRAVARTHI	1. M/S. K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K. BHASKAR VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. AKSHAY BHATLA	19-03-2019	12-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
34	Madras High Court	Chennai	CS. No. 596/2019	P1 - R.AYUBKHAN VS. R1 - S.KHAJA MOHIDEEN Propr. Bayshore Records, R-2 SONY MUSIC ENTERTAINMENT INDIA PVT.LTD. R-3 SS CHAKRAVARTHY, Propr. of Nic Arts	1. M/S.M.V.SWAROOP 2. H.S.HREDAI 3. S.GAYATHRI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH- 3. S.PRAKASH	01-10-2019	12-11-2021
35	Madras High Court	Chennai	CS. No. 662/2019	P1 – STAR MUSIC, A Partnership Firm Rep.by its Partner Poonam Chand VS. R1 - S.KHAJA MOHIDEEN Propr. Bayshore Records, R-2 SONY MUSIC ENTERTAINMENT INDIA PVT.LTD. R-3 SS CHAKRAVARTHY, Propr. of Nic Arts	1. M/S.M.V.SWAROOP 2. H.S.HREDAI 3. V.PRASHANTH KIRAN VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. M/S.DURGA V. BHATT	14-11-2019	12-11-2021
36	Madras High Court	Chennai	CS. No. 210/2006	P1 – NATIONAL HORTICULTURE BOARD (MINISTRY OF AGRICULTURE) REP.BY ITS DEPUTY DIRECTOR, B.RADHAKRISHNAMOORTHY, VS. R1 - M/S.SACHIN FLORITECH LTD., R-2 MR T.RENGA RAO and 3 OTHERS	1. M/S.M.SUNDAR 2. R.SARAVANAN 3. M/S.V.EZHILARASI VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI	13-03-2006	15-11-2021
37	Madras High Court	Chennai	CS. No. 79/2011	P1 - AL ZAHARA PETROCHEMICALS LLC VS. R1 - M/S.LUBECON PETRO PRODUCTS PVT	MR.A.GANESH VS. 1. M/S.R.C.PAUL KANAGARAJ 2. K. CHANDRASEKARAN 3. KANIMOZHI MATHI	02-02-2011	15-11-2021
38	Madras High Court	Chennai	CS. No. 576/2014	P1 – .P.JANAKIRAMAN VS. R1 -GOVERNMENT OF TAMIL NADU HIGHWAYS DEPARTMENT, REP. BY THE SUPERINTENDING ENGINEER -NANDANAM, R-2 GOVERNMENT OF TAMILNADU - SAIDAPET,	1. M/S.V.SRIKANTH 2. G.GOVARTHANAN VS. M/S.SPL.GOV.T.PLEADER (CS)	05-09-2014	16-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
39	Madras High Court	Chennai	CS. No. 397/2017	P1 – M/S.YASIN IMPEX INDIA PVT.LTD. Rep.by its Genl.Manager N.Mohamed Rafeek VS. R1 - M/S.RAJA AGENCIES R-2 M/S.BALAJI ALLIAZ GENERAL Insurance Company Ltd.,	1. M/S.NARMADHA SAMPATH 2. N.GANESHKUMAR VS. 1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY 3. M/S.M.B.GOPALAN ASSOCIATES	02-06-2017	16-11-2021
40	Madras High Court	Chennai	CS. No. 667/2019	P1 - KALEESUWARI REFINERY PVT LTD, REP.BY ITS MANAGER (LEGAL) Mr.A.Saravanan VS. R1 - M/S. N.RANGA RAO AND SONS PVT LTD.,	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS. 1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR	22-11-2019	16-11-2021
41	Madras High Court	Chennai	CS. No. 76/2020	P1 - LIFESTYLE INTERNATIONAL PVT.LTD Rep.by its Auth.Sign.K.Ravi P-2 RNA INTELLECTUAL PROPERTY LTD. VS. R1 – AIDA HOME CENTER	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.SRICHARAN RANGARAJAN 2. K.GOWTHAMKUMAR 3. SHOBANA KOMAL	19-02-2020	17-11-2021
42	Madras High Court	Chennai	CS. No. 305/2020	P1 – DHANAVILAS MADRAS SNUFF COMPANY Rep. by its Partner K.Poongodi. VS. R1 - MURUGAVILAS TIRUPUR SNUFF CO.	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.RAJESH RAMANATHAN 2. R.BASKAR 3. N.SATHISH KUMAR	06-11-2020	17-11-2021
43	Madras High Court	Chennai	CS. No. 579/2019	P1 – THE MADRAS SILKS INDIA PVT LIMITED Rep.by its Director (Projects) PA.Ravindhiran, VS. R1 - THE NEW INDIA ASSURANCE CO. LTD., Rep.by its Senior Divisional Manager	1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP VS. 1. M/S.S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. P.SURESH SRINIVASAN	25-09-2019	18-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
44	Madras High Court	Chennai	CS. No. 265/2019	P1 – HYUNDAI MERCHANT MARINE INDIA PVT LTD, REP BY ITS AUTHORISED SIGN, MR.T. CHANDRABHANU VS. R1 - CALYX CONTAINER TERMINAL PVT LTD REP BY ITS DIRECTOR R-2 HEADWIN EXIM PVT LTD, Rep by its Director R-3 M.K. CARBON and 3 OTHERS	1. M/S.DEEPIKA MURALI 2. KARTHIK SUNDARAM 3. ASWINI VS. 1. M/S. BIJAI SUNDAR 2. DR. R. SUNITHA SUNDAR	10-04-2019	19-11-2021
45	Madras High Court	Chennai	CS. No. 403/2020	P1 - V.SUDHAKAR VS. R1 – M/S.INDIAN OIL CORPORATION LTD.	1. M/S.T.S.BASKARAN 2. N.NATHAMI 3. MOHAMMED IRFAN ALI VS. 1. M/S.AAV PARTNERS	22-12-2020	19-11-2021
46	Madras High Court	Chennai	CS. No. 87/2012	P1 – SUN PHARMACEUTICAL INDUSTRIES LIMITED, REP. BY POWER AGENT K.MURUGESAN VS. R1- KIVI LABS LTD	1. M/S.BRINDA MOHAN 2. S.DIWAKAR 3. ARUN C.MOHAN VS. 1. M/S.P.C.N.RAGHUPATHY 2. N.R.SRINATH	16-02-2012	24-11-2021
47	Madras High Court	Chennai	CS. No. 715/2015	P1 – DINGO COMMODEAL PVT LTD Rep by its director Mr. Ritesh M Jain VS. R1 - AKB & SONS REALITY PVT LTD Rep by its directors and authorised signatories Mrs Amita Bishoni R-2 MRS AMITA BISHONI R-3 MR. AKSHAY KUMAR BISHONI	1. M/S.R.KARUNAKARAN 2. K.BIJAI SUNDAR 3. R.SUNDARAMURTHY VS. 1. M/S.NITHYAESH & VAIBHAV 2. NITHYAESH NATRAJ 3. VAIBHAV R.VENKATESH	26-08-2015	24-11-2021
48	Madras High Court	Chennai	CS. No. 766/2015	P1 – RELIANCE INDUSTRIES LTD. Rep by its Constituted Attorney Mr. S. Rajesh Kumar VS. R1- RELIANCE STATIONERY WORLD PVT Ltd.	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.PUSHPA MENON 2. SIVARAMAN VAIDYANATHAN 3. A.UMASHANKAR	14-09-2015	24-11-2021
49	Madras High Court	Chennai	CS. No. 243/2017	P1 – S.SHANTHI, Propx. Lakshmi Shops, VS. R1 - HINDUSTAN UNILEVER LTD. R-2 PINKERTON CORPORATE RISK Management India Pvt.Ltd. rep.by its regional manager	1.M/S.P.C.N.RAGHUPATHY 2. R.SATHISH KUMAR 3. N.R.SRINATH VS. 1. M/S.RAHUL BALAJI 2. MADHAN BABU 3. VISHNU MOHAN	03-04-2017	24-11-2021

Form 5

List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
50	Madras High Court	Chennai	CS. No. 225/2020	P1 - OMKAR CLEAN ENERGY SERVICES PVT LTD, Through its Director, N.Srinivasan VS. R1- ROYAL SUNDARAM GENERAL INSURANCE CO. LTD., R-2 JLT INDEPENDENT CONSULTANCY SERVICE PVT LTD, and 2 OTHERS	1. M/S ARUN KARTHIK MOHAN 2. SUHRITH PARTHASARATHY VS. 1. M/S.M.B.GOPALAN ASSOCIATES 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	11-06-2020	24-11-2021
51	Madras High Court	Chennai	CS. No. 687/2017	P1 – ASHIQUE EXPORTS PVT.LTD. Rep.by Manager Mr.Biju Sukumaran VS. R1 - KOYENCO SOAPS AND DETERGENTS Pvt.Ltd. Rep.by Managing Director, R-2 KOYENCO CONSUMER PRODUCTS Pvt.Ltd .,	1. M/S.PERUMBULAVIL RADHAKRISHNAN 2. S.P.VIJAYARAGAVAN 3. G.THANIGAIVEL VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	05-09-2017	25-11-2021
52	Madras High Court	Chennai	CS. No. 867/2018	P1 - P. JESYGAA, Proprietrix, JCKDS Enterprises VS. R1 - R.M.V.SREENIVASA PRASAD Proprietor, M/s. SURAJ MOVIES, R-2 B. AMARENDRA Proprietor, M/s. Dreams Communications R-3 RAJ TELEVISION NETWORK LTD Rep by its Managing Director, Mr. M. Raajhendhran	1. M/S. WARAON AND SAIRAMS 2. P. NEETHI KUMAR 3. D. SARASWATHI VS. 1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR	17-12-2018	25-11-2021
53	Madras High Court	Chennai	CS. No. 232/2020	P1 - M/S.APEX LABORATORIES PVT. LTD. Rep. by its Auth. Sign, D.Jude F.L.S. Durai Pandian VS. R1 - MACLEODS PHARMACEUTICALS LIMITED	1. M/S.R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA VS. 1. M/S.MADHAN BABU 2. JACOB KURIAN 3. NARAYANA PRASAD	16-09-2020	25-11-2021
54	Madras High Court	Chennai	CS. No. 289/2020	P1 - DR.PRABAKARAN SRS VS. R1 - VELLORE INSTITUTE OF TECHNOLOGY (VIT) Rep.by its Chancellor Dr.G.Viswanathan, R-2 NATIONAL INSTITUTIONAL RANKING FRAMEWORK (NIRF), National Board of Accreditation, Rep. by its Member and 2 OTHERS	1. M/S.A.K.BALAJI 2. S.NITHYA VS. 1. M/S.A.SARAVANAN 2. L.BASKARAN 3. M/S.B.RABU MANOHAR	28-10-2020	25-11-2021

Form 5**List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
55	Madras High Court	Chennai	CS. (C.D.) No. 8/2021	P1 – K.T.V. HEALTH FOOD PRIVATE LIMITED Represented by its Director Mr.B.Babu. VS. R1 - KALASAKTHI AGRO PRIVATE LIMITED	1. M/S. C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1 - M/S.K.SHAKESPEARE	28-06-2021	25-11-2021

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS. 70/2012	P1 – M/S.TAMILNADU STATE MARKETING CORPORATION LTD, REP.BY ITS M.D. SHRI.T.SOUNDIAH. VS. R1- M/S.RELIANCE GENERAL INSURANCE CO.LTD. REP.BY ITS REGIONAL HEAD.	1. MR.K.SATHISH KUMAR VS. 1. M/S.K.MOORTHY 2. S.R.SUNDAR 3. P.STELLA MARY	09-02-2012		02-11-2021		Decreed			
2	Madras High Court	Chennai	CS. 394/2005	P1 – SREE DEVI VIDEO CORPORATION REP.BY ITS PARTNER GHANSHYAMDAS HEMDEY VS. R1 - M/S GANGA GOWRI PRODUCTIONS, REP.BY MR VISHNU RAM R-2 M/S GEMINI COLOUR LABORATORY	1. MR.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR VS. 1. M/S.A.VK. EZHILMANI	26-04-2005		02-11-2021		Decreed			
3	Madras High Court	Chennai	CS. 668/2019	P1 - BRILLIANT LEARNING SOLUTIONS PVT LTD Rep.by its Director Mrs.Vasanti Neelakantan VS. R1 – BRILLIANT TUTORIALS EDUCATIONAL INSTITUTE PVT.LTD., Rep.by its Director	1. M/S.KAUSHIK N. SHARMA 2. J.JEYASABARE ESWARAN PRAKSH 3. VENKATARAMANI VS.	25-11-2019		10-11-2021		Decreed			
4	Madras High Court	Chennai	CS. 200/2013	P1 – CADILA HEALTHCARE LTD, REP.BY GM(LEGAL) MR.MEHUL A.PATHAK VS. R1 - SMT. MADHU SOMANI	1. M/S. C.DANIEL 2. GLADYS DANIEL VS. 1. M/S.U.KASIPANDI AN 2. U.KRISHNASAMY	22-03-2013		12-11-2021		Decreed			
5	Madras High Court	Chennai	CS. 338/2017	P1 - ASHOK KUMAR Trading as M/s.Abhinav Export Corpn. VS. R1 – AMILAL RAMKISHAN DASS Partnership Firm, Partners 1.Sunita Garg 2.Varun Garg 3.Tarun Garg,	1. M/S.C.DANIEL 2. GLADYS DANIEL VS. 1. M/S.BFS LEGAL 2. P.V.BALA SUBRAMANIAM 3. D.FERDINAND	25-04-2017		15-11-2021		Decreed			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	Madras High Court	Chennai	CS. 917/2016	P1 – CHALASANI POORNA CHANDRA RAO VS. R1 - CHALASANI JAYAPRADA DEVI R-2 PRASAD FILM LABORATORIES R-3 SUDHAKAR N KALLURI	1. M/S.C.RAMESH VS.	30-11-2016		16-11-2021		Decreed			
7	Madras High Court	Chennai	CS. 101/2006	P1 – M/S.N.RANGA RAO & SONS P.LTD. REP.BY DIRECTOR VISHNUDAS RANGA VS. M/S SHYAM DETERGENTS R-2 M/S SHYAM BIDI WORKS LTD.,	1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR VS.	15-02-2006		16-11-2021		Decreed			
8	Madras High Court	Chennai	CS. 672/2019	P1 - A.D.PADMASINGH ISAAC Propr. Aachi Spices and Foods , P-2 M/S.AACHI MASALA FOODS (P) LTD., Rep.by its Director Ashwin Pandian VS. R1 - NARESH JAIN Propr. Jain Spice and Food Products	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS.	26-11-2019		16-11-2021		Decreed			
9	Madras High Court	Chennai	CS. 78/2021	P1 – AQUA PUMP INDUSTRIES Rep.by Mang.Partner Ramaswamy Kumaravelu, P-2 AQUA SUB ENGINEERING VS. R1 - GURUKRIPA ENGINEERING WORKS, A Partnership Firm	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS.	26-02-2021		16-11-2021		Decreed			
10	Madras High Court	Chennai	CS. 373/2020	P1 – A.D.PADMASINGH ISAAC Proprietor, Aachi Spices and Foods, P-2 /S.AACHI MASALA FOODS PVT. LTD., Rep. by its Director Ashwin Pandian. VS. R1 – K.LAKSHMANAN Proprietor, AVM Masala,	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.VRIJ KISHORE CHOUDHARY 2. K.ARUN PRADEESH	11-12-2020		16-11-2021		Decreed			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
11	Madras High Court	Chennai	CS. 270/2015	P1 – P.M.PALANI MUDALIAR & CO., REP. BY ITS MANAGING PARTNER, MR.P.PANDIAN, VS. R1- M/S.RAHAMAT LUNGI PALACE	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.SHIVAKUMAR 2. SURESH	30-03-2015		17-11-2021		Decreed			
12	Madras High Court	Chennai	CS. CD. 65/2021	P1- TALK MEDIA (P) LTD REP. BY ITS AUTHORIZED SIGNATORY T.R.JAWAHAR, DIRECTOR. VS. R1- TALK MEDIA EXPRESS TIMES, R-2 BHARANI PRESS,	1. R.PARTHASARATHY 2. RAHUL BALAJI 3. B.MADHAN BABU VS. 1. MR.K.S.GANESH BABU 2. MR.GOWTHAMAN	29-09-2021		17-11-2021		Decreed			
13	Madras High Court	Chennai	CS. 294/2020	P1 - A.D.PADMASINGH ISAAC Proprietor, Aachi Spices and Foods, P-2 M/S.AACHI MASALA FOODS PVT. LTD., Rep. by its Director Ashwin Pandian, P-3 M/S.HEAVENLY FOODS PVT. LTD. Rep. by its Director Shiny Ashwin VS. R1- AACHI MESS	1. M/S.C.DANIEL 2. GLADYS DANIEL VS. 1. M/S. G.SRIVENKATESH 2. MR.G.BASKAR 3. MR.SAMPATH	28-10-2020		23-11-2021		Decreed			
14	Madras High Court	Chennai	CS. 714/2019	P1 - M/S.DRASIS SOFTWARE SOLUTIONS PVT LTD, Rep.by its Director M.B.Abdul Aziz VS. R1 .NILOFER	1. M/S.C.SANGAMIT HIRAI VS. 1. M/S.MOHAMMED FAYAZ ALI 2. PRAVEEN KUMAR 3. RAHUL KUMAR	16-12-2019		23-11-2021		Decreed			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
15	Madras High Court	Chennai	CS. 186/2020	P1 - A.D.PADMASINGH ISSAC Proprietor, Aachi Spices and Foods, P-2 M/S.AACHI MASALA FOODS (P) LTD. Rep. by its Director Mr.Ashwin Pandian VS. R1-AACHI CALL DRIVERS AND TRAVELS	1. M/S.C.DANIEL 2. GLADYS DANIEL VS.	17-08-2020		29-11-2021		Decreed			

Form 7**Summary of Commercial Cases during the month of NOVEMBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	814	19	36	797

NOVEMBER 2021
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of NOVEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of NOVEMBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 105/2021	M/S.RADHA VYPAR INDIA PVT LTD REP BY ITS AUTHORISED SIGNATORY, YASHPAL SHARMA, NO.18/39, SEMBUDOSS ST, CHENNAI 600001. VS M/S.COVE HOLDINGS PVT LTD REPRESENTED BY ITS DIRECTOR, MRS.RUPAL RAI, HAVING REGISTERED OFFICE AT NO.5 ETHIRAJ LANE, EGMORE, CHENNAI 600008.	M/S.AAV PARTNERS M/S. ARVIND SREVATSA	09-03-2021		09-11-2021	245	SETTLED			
2	High Court Commercial Appellate	Chennai	OSA. 106/2021	M/S RADHA VYPAR (INDIA) PVT LTD REP BY ITS AUTHORISED SIGNATORY MR.YASHPAL SHARMA, NO.18/39, SHARMA NO.18/39, SEMBUDOSS STREET, CHENNAI 600001 VS MRS.RUPAL RAI W/O MR.RAJIV RAI, NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 600 008 & 1 OTHER	M/S.AAV PARTNERS M/S. ARVIND SREVATSA	09-03-2021		09-11-2021	245	SETTLED			
3	High Court Commercial Appellate	Chennai	OSA. 103/2021	M/S.RADHA VYPAR INDIA PVT LTD REP.BY ITS AUTHORISED SIGNATORY, MR. YASHPAL SHARMA, NO.18/39, SEMBUDOSS ST, CHENNAI 1. VS RAJIV RAI DIRECTOR, M/S. RKKR STEELS PVT LTD., S/O. LATE. MR. BALWANT RAJ, NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 8. & 2 OTHERS	M/S.AAV PARTNERS M/S. S.R. RAGHUNATHAN	09-03-2021		09-11-2021	245	SETTLED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	High Court Commercial Appellate	Chennai	OSA. 104/2021	M/S.RADHA VYPAR INDIA PVT LTD REP.BY ITS AUTHORISED SIGNATORY, MR. YASHPAL SHARMA, NO.18/39, SEMBUDOSS ST, CHENNAI 1. VS SANJANA RAI W/O.RITESH RAI, NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 600 008. & 2 OTHERS	M/S.AAV PARTNERS M/S. ARVIND SREVATSA	09-03-2021		09-11-2021	245	SETTLED			
5	High Court Commercial Appellate	Chennai	OSA. 151/2021	M/S. RADHA VYPAR (INDIA) PRIVATE LTD., REP BY ITS AUTHORISED SIGNATORY, YASHPAL SHARMA, NO.18/39, SEMBUDOSS STREET, CHENNAI 600 001 VS MR.RAJIV RAI DIRECTOR, MS/S SHANTANANDA STEELS PVT LTD, S/O LATE BALWANT RAI, NO.5 ETHIRAJ LANE, EGMORE, CHENNAI 600 008 & 1 OTHER	AAV PARTNERS M/S. S.R. RAGHUNATHAN	29-03-2021		09-11-2021	225	SETTLED			
6	High Court Commercial Appellate	Chennai	OSA. 150/2021	M/S. RADHA VYPAR (INDIA) PVT LTD., REP BY ITS AUTHORISED SIGNATORY, MR. YASHPAL SHARMA, NO.18/39, SEMBUDOSS ST, CHENNAI 1. VS JOSEPH PHILIPSE, DIRECTOR S/O MR.PHILIPS SAVIOR KUTHUKALUMKAL, 282/11 MOWBRAYS FLAT, T.T.K.ROAD, ALWARPET, CHENNAI- 18	AAV PARTNERS M/S. ARVIND SREVATSA	29-03-2021		09-11-2021	225	SETTLED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
7	High Court Commercial Appellate	Chennai	OSA. 152/2021	M/S. RADHA VYPAR (INDIA) PVT LTD., REP BY ITS AUTHORISED SIGNATORY, YASHPAL SHARMA NO.18/39, SEMBUDOSS ST, CHENNAI 600001. VS SANJANA RAI W/O.MR.RITESH RAI, RESI AT NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 600008.	AAV PARTNERS M/S. B. ARVIND SREVATSA	30-03-2021		09-11-2021	224	SETTLED			
8	High Court Commercial Appellate	Chennai	OSA. 157/2021	M/S. RADHA VYPAR (INDIA) PVT LTD., REP BY ITS AUTHORISED SIGNATORY, YASHPAL SHARMA NO.18/39, SEMBUDOSS ST, CHENNAI 600001. VS RUPAL RAI W/O.MR.RAJIV RAI, RESIDING AT NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 600 008. & 1 OTHER	AAV PARTNERS M/S. B. ARVIND SREVATSA	07-04-2021		09-11-2021	216	SETTLED			
9	High Court Commercial Appellate	Chennai	OSA. 194/2021	RADHA INDUSTRIES PRIVATE LTD REP BY ITS AUTHORISED SIGNATORY, MR.YASHPAL SHARMA, NO18/39, SEMBUDOSS STREET, CHENNAI 600 001 VS M/S COVE HOLDINGS PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR, MRS.RUPAL RAI, HAVING REGISTERED OFFICE AT NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 600 008	AAV PARTNERS M/S. B. ARVIND SREVATSA	28-04-2021		09-11-2021	195	SETTLED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	High Court Commercial Appellate	Chennai	OSA. 197/2021	M/S. RADHA INDUSTRIES PRIVATE LTD. REP.BY ITS AUTHORISED SIGNATORY, MR. YASHPAL SHARMA, NO.18/39, SEMBUDOSS ST, CHENNAI 1. VS RUPAL RAI W/O. MR. RAJIV RAI, NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 8.	AAV PARTNERS M/S. B. ARVIND SREVATSA	28-04-2021		09-11-2021	195	SETTLED			
11	High Court Commercial Appellate	Chennai	OSA. 200/2021	RADHA INDUSTRIES PVT LTD., Rep. by its Authorised Signatory, Mr.Yashpal Sharma, No.18/39, Sembudoss Street, No.18/39, Sembudoss Street, Chennai - 600 001. VS JOSEPH PHILIPS, Director, S/o.Mr.Philips Savior Kuthukalumkal, 282/11, Mowbrays Flat, T.T.K.Road, Alwarpet, Chennai - 18.	AAV PARTNERS M/S. B. ARVIND SREVATSA	28-04-2021		09-11-2021	195	SETTLED			
12	High Court Commercial Appellate	Chennai	OSA. 198/2021	RADHA INDUSTRIES PVT LTD REP.BY ITS AUTHORISED SIGNATORY, MR. YASHPAL SHARMA, NO.18/39, SEMBUDOSS ST, CHENNAI -600001 VS RAJIV RAI DIRECTOR, M/S. R.K.K.R. HOLDINGS PVT LTD., S/O. LATE. MR. BALWANT RAI, NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 8. & 1 OTHER	M/S.AAV PARTNERS M/S. S.R. RAGHUNATHAN	28-04-2021		09-11-2021	195	SETTLED			
13	High Court Commercial Appellate	Chennai	OSA. 199/2021	RADHA INDUSTRIES PRIVATE LTD REP BY ITS AUTHORISED SIGNATORY, MR.YASHPAL SHARMA, NO18/39, SEMBUDOSS STREET, CHENNAI 600 001 vs M/S RITIKA RAI REDDY, D/O. MR. RAJIV RAI, NO.5, ETHIRAJ LANE, EGMORE, CHENNAI-600 008.	M/S.AAV PARTNERS M/S. B. ARVIND SREVATSA	28-04-2021		09-11-2021	195	SETTLED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
14	High Court Commercial Appellate	Chennai	OSA. 205/2021	RADHA INDUSTRIES PRIVATE LIMITED REP. BY ITS AUTHORISED SIGNATORY, MR.YASHPAL SHARMA, NO.18/39, SEMBUDOSS STREET, CHENNAI 600 001. vs SANJANA RAI RITESH RAI, NO.5, ETHIRAJ LANE, EGMORE, CHENNAI 600 008.	M/S.AAV PARTNERS M/S. B. ARVIND SREVATSA	29-04-2021		09-11-2021	194	SETTLED			
15	High Court Commercial Appellate	Chennai	OSA. 149/2021	M/S. RADHA VYPAR (INDIA) PVT LTD., REP BY ITS AUTHORISED SIGNATORY, MR. YASHPAL SHARMA, NO.18/39, SEMBUDOSS ST, CHENNAI 1. vs M/S.COVE HOLDINGS PRIVATE LTD. REP. BY ITS DIRECTOR, MRS.RUPAL RAI, HAVING REGISTERED OFFICE AT NO.5, ETHIRAJ LANE, EGMORE, CHENNAI-600008	M/S.AAV PARTNERS M/S. B. ARVIND SREVATSA	29-03-2021		09-11-2021	225	SETTLED			
16	High Court Commercial Appellate	Chennai	OSA. 145/2021	SECURE ENERGY SERVICES INC. (FORMERLY KNOWN AS M/S ALLIANCE ENERGY SERVICES LTD), REPRESENTED BY ITS PRESIDENT AND CEO, MR.RENE AMIRALT, BOW VALLEY SQUARE 2, 1900 205 5TH AVENUE SW, CALAGARY AB T2P2V7 vs ENNOR MUDS AND CHEMICALS REP.BY ITS PROPRIETOR, MR.N.RAJAGOPAL, HAVING ITS REGISTERED OFFICE AT NO. A-12 ANNA NAGAR EAST, CHENNAI-600102 & 1 other	M/S.THRIY AMBAK J. KANNAN	29-03-2021		10-11-2021	226	SETTLED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
17	High Court Commercial Appellate	Chennai	OSA 138/2021	S.J.SURYAH (A.K.A.S. JUSTIN SELVARAJ) S/O. R. SAMMANASU PANDIAN, WOODBRIDGE APARTMENTS, A BLOCK 5, NO.10, VENKAT RAMAN STREET, T. NAGAR, CHENNAI 17. vs S.S.CHAKRAVARTHY PROPREITOR -NIC ARTS, NO.1, SENTHIL ANDAVAR ST, DHANALAKSHMI COLONY, VADAPALANI, CH-26 & 1 other	M/S.ROSHAN BALASUBRAMANIAN M/S. SANJAY RAMASWAMI	25-03-2021		12-11-2021	232	CONTESTED			
18	High Court Commercial Appellate	Chennai	OSA 210/2021	ASHWIN KAKUMANU NO.3/1 PAYWATCH, POUILLIVE KUPPAM ROAD, KOTTIVAKKAM, CHENNAI 600 041. & 1 OTHER VS CANBANK FACTORS LTD., A SUBSIDIARY OF CANARA BANK AND A PUBLIC LTD., COMPANY WITHIN THE MEANING OF COMPANIES ACT 1956 HAVING ITS REG., OFFICENO.67/1, KANAKAPURA MAIN RD., VV PURAM, BASAVANAGUDI, BANGALORE 560 004, BRANCH AT CHENNAI NO.770-A, ANNA SALAI, SPENCER TOWERS ANNEXE, CHENNAI 600002 & 9 OTHERS	ANAND SASHIDHARAN M/S. M. BALACHANDAR	04-05-2021		15-11-2021	195	CONTESTED			
19	High Court Commercial Appellate	Chennai	OSA 184/2021	ITC LIMITED, Virginia House, 37, J.L.Nehru Road, Kolkata - 700 071 and also at 69, Chamiers Road, Chennai - 600 018. VS N.RANGA RAO AND SONS PRIVATE LTD., P.B.No.52, Vani Vilasa Road, Mysore - 570 004. And whose branch office is at T.S.109, Block No.3, Poomagal 5th Street, Ekkaduthangal, Chennai - 600 097.	M/S.ARUN C.MOHAN M/S.RAJESH RAMANATHAN	27-04-2021		15-11-2021	202	CONTESTED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
20	High Court Commercial Appellate	Chennai	OSA 183/2021	ITC LIMITED, Virginia House, 37, J.L.Nehru Road, Kolkata - 700 071 and also at 69, Chamiers Road, Chennai - 600 018. VS N.RANGA RAO AND SONS PRIVATE LTD., P.B.No.52, Vani Vilasa Road, Mysore - 570 004. And whose branch office is at T.S.109, Block No.3, Poomagal 5th Street, Ekkaduthangal, Chennai - 600 097.	M/S.ARUN C.MOHAN M/S.RAJESH RAMANATHAN	27-04-2021		15-11-2021	202	CONTESTED			
21	High Court Commercial Appellate	Chennai	OSA CAD 103/2021	ROHINI MOVIE PARK NO.171/2, POONAMALLI ROAD, KOYEBEDU, CHENNAI- 600 107. VS TSR FILMS PRIVATE LIMITED NO.15, 5TH CROSS STREET, LAKE AREA, NUNGAMBAKKAM, CHENNAI- 600 034 REP.BY MR.R.P.BALAMURUGAN, CHEIF EXECUTIVE OFFICER.	M/S.NITHY AESH AND VAIBHAV	27-10-2021		08-11-2021	12	CONTESTED			
22	High Court Commercial Appellate	Chennai	OSA CAD 106/2021	S.K.C. CONSTRUCTIONS REP BY ITS PROPRIETOR MR.AHIL MANI, PROEVIOUSLY AT NO.77, 4TH ST, W-BLOCK, ANNA NAGAR, CHENNAI-47, NOW AT, NO-48, VASUKI NAGAR, 1ST MAIN ROAD, KADUNGAIYUR, CHENNAI-600 118 VS AISHWARYA STRUCTURAL AND M/S, SUSMITHA DECORS, REP BY ONE OF THEIR PROPRIETOR, MR.M.K. THIYAGARAJAN, AT NO.11, SANNATHI ST, KAMATCHI NAGAR, KOVILLAMBAKKAM, CHENNAI - 600 100	S.GOPINATHAN	29-10-2021		08-11-2021	10	SETTLED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
23	High Court Commercial Appellate	Chennai	OSA CAD 50/2021	SAMUNNATI FINANCIAL INTERMEDIATION AND SERVICES PVT.LTD REP. BY ITS HEAD OF STRESSED ACCOUNTS MR.SANKARANARAYANA SARMA, HAVING OFFICE AT BAID HI-TECH PARK, 8TH FLOOR, 129-B, ECR, THIRUVANMIYUR, CHENNAI-600041 VS KANDHIAN FEEDS NO.142 SALEM ROAD, NAMAKKAL 637001 & 3 OTHERS	M/S.NITHY AESH AND VAIBHAV M/S. T.L. THIRUMALAI SAMY	05-08-2021		12-11-2021	99	SETTLED			
24	High Court Commercial Appellate	Chennai	OSA CAD 105/2021	SAMUNNATI AGRO SOLUTIONS PVT LTD REP BY ITS SENIOR MANAGER D. VIJAYAKARTHI, HAVING OFFICE AT BAID HI TECH PARK, 8 TH FLOOR, NO.129 B EAST COAST ROAD, THIRUVANMIYUR, CHENNAI 41. VS M/S.CASTLE DISTRIBUTORS PVT LTD., GREEN PLAZA, 67, MAHARISHI DEBENDRA ROAD, 4 TH FLOOR, ROOM NO.401, KOLKATTA, WEST BENGAL 700 006 & 1 OTHER	M/S.NITHY AESH AND VAIBHAV	29-10-2021		12-11-2021	14	SETTLED			
25	High Court Commercial Appellate	Chennai	OSA CAD 107/2021	G.A.PROJECTS PRIVATE LTD NO.3, K.H.ROAD, ENNORE, CHENNAI- 600 057. VS KAMARAJAR PORT LTD 3RD FLOOR, JAWAHAR BUILDING, 17, RAJAJI SALAI, CHENNAI- 600 001.	TANYA KAPOOR	29-10-2021		15-11-2021	17	SETTLED			
26	High Court Commercial Appellate	Chennai	OSA CAD 112/2021	M/S.QUALITY ROLLER FLOUR MILLS PRIVATE LTD. REP BY ITS MANAGING DIRECTOR-A.GANESH RAJAH, NO. 558, ANNA SALAI, TEYNAMPET, CHENNAI 600 018. VS R.GOPALAKRISHNAN S/O. LATE.V.RAMANATHAN DOOR NO. 17/1, 2ND NARAYANAN STREET, SEVENWELLS, CHENNAI 600 017. & 4 OTHERS	P.B.RAMAN UJAM HEMANAND	09-11-2021		18-11-2021	9	SETTLED			

Form 6

Contested commercial cases disposed during the month of NOVEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
27	High Court Commercial Appellate	Chennai	OSA CAD 110/2021	VGN STAFFORD FLAT OWNERS WELFARE ASSOCIATION REP BY ITS PRESIDENT, B.A. MANI MOZHI ARASU, VGN STAFFORD, SUDHARASANA STREET, THIRUMALAIVASAN NAGAR, THIRUMULLAIVOYAL, CHENNAI 600 062. VS VGN PROJECTS ESTATES PVT LTD (FORMERLY KNOWN AS VGN PROPERTY DEVELOPERS PRIVATE LIMITED), REP BY ITS AUTHORIZED SIGNATORY, MR.A.RANGAPPAN, OFFICE AT NO.153, WALLACE GARDEN 2ND STREET, NUNGAMBAKKAM, CHENNAI 600 006.	PRADEEP JAYARAMAN C.SEETHAPATHY	08-11-2021		24-11-2021	16	SETTLED			
28	High Court Commercial Appellate	Chennai	OSA CAD 108/2021	VGN STAFFORD FLAT OWNERS WELFARE ASSOCIATION REP BY ITS PRESIDENT, B.A MANI MOZHI ARASU, AT VGN STAFFORD, SUDHARASANA ST, THIRUMALAIVASAN NAGAR, THIRUMULLAIVOYAL, CHENNAI - 600 062 VS VGN PROJECTS ESTATES PVT LTD FORMERLY KNOWN AS VGD PROPERTY DEVELOPERS PRIVATE LTD, MR.A.RANGAPPAN, AT, NO.153, WALLACE GARDEN 2ND ST, NUNGAMBAKKAM, CHENNAI - 600 006	PRADEEP JAYARAMAN A.UMASANKAR	02-11-2021		24-11-2021	22	SETTLED			

Form 7**Summary of Commercial Cases during the month of NOVEMBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	134	15	28	121

NOVEMBER 2021
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of NOVEMBER 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of NOVEMBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of NOVEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of NOVEMBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11